

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 606
IB-636/ND/2023

IN THE MATTER OF:
M/s. I Pack Solutions

...PETITIONER

Vs.

M/s. Xtractpro Seating Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 19.12.2023
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Bharat Arora, Adv.

For the Respondent/Corporate Debtor :Mr. Sagar Sharma, Advocate

ORDER

Ld. Counsel for the Operational Creditor is present. Ld. Counsel for the Respondent is also present and sought time to file reply. Two weeks' time is granted for filing reply. List the matter on **16.01.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)